

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 30th day of August 2001

Original Application no. 1051 of 2001.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member

Pritam Singh Navin,
S/o Late Chainna Singh,
working as Goods Guard/N.R. | Tundla,
R/o 606-A, Rest Comp.
TUNDLA.

.... Applicant

C/A Sri S.K. Mishra

Versus

1. The Union Of India through,
General Manager, Northern Railway,
Baroda House,
NEW DELHI.
2. The Divisional Railway Manager,
Northern Railway,
ALLAHABAD.
3. The Senior Divisional Safety Officer,
Northern Railway,
ALLAHABAD.
4. The Station Superintendent,
Northern Railway,
TUNDLA.

... Respondents

C/Rs Sri A.K. Gaur

S.K. Gaur

...2/-

2.

O R D E R

Hon'ble Mr. S.K.I. Naqvi, Member-J.

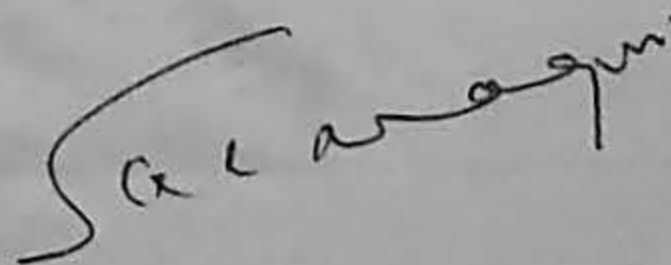
The applicant has come up seeking relief to the effect that he be not subjected to recovery of damage rent and railway quarter in question be regularised in his favour.

2. The grievance of the applicant is that as against the rules and direction in this regard he has been subjected to recovery and has been directed to vacate the quarter which ought to have been regularised in his name and he be charged ^{normal} rent for which he moved a representation to Senior Divisional Safety Officer, Northern Railway, Allahabad on 20.5.1997 and also an appeal to D.R.M. N. Railway, Allahabad on 27.4.1998 (Annexure A-9 to the OA) which is still pending. Another representation dated 11.7.2001 is also pending with Station Supdt. N. Railway Tundla.

3. Keeping in view the facts and circumstances of the matter the OA is finally decided at admission stage with the direction that pending appeal of the applicant (Annexure A-9 to the OA) and pending representation (Ann. A-12) be decided by the competent authority within a period of 3 months and a detailed, reasoned and speaking order be passed with copy to applicant.

4. Till the pending representation and appeal, as referred above are decided, the impugned recovery shall remain stayed.

5. No order as to costs.



Member-J

/pc/